

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 3447**

ANSWERED ON 23.03.2026

**PRADHAN MANTRI KRISHI SINCHAYEE YOJANA**

3447. # Ms. INDU BALA GOSWAMI:

Will the Minister of Jal Shakti be pleased to state:

- (a) the amount sanctioned under the Pradhan Mantri Krishi Sinchayee Yojana for the Financial Year 2023-24;  
(b) the cost-sharing ratio between the Central and State Governments for implementing the said scheme; and  
(c) the cost-sharing ratio for the North-Eastern States and hilly States?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) Central assistance provided during financial year 2023-24 under different components of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) is as follows.

Sl.No.	Component of PMKSY	Central Assistance provided (Rs. Crore)
1.	Accelerated Irrigation Benefits Programme (AIBP) with pari-passu Command Area Development and Water Management (CAD&WM)	1,508.25
2.	Surface Minor Irrigation and Repair, Renovation and Restoration of Water Bodies (SMI and RRR)	811.19
3.	Watershed Development Component (WDC)*	1,661.43

\*Implemented by Department of Land Resources, Ministry of Rural Development.

(b) & (c) Cost sharing ratio between Central and State Government under different components of PMKSY are given below.

Sl. No.	Category	Funding Ratio (Centre: State)			
		AIBP	SMI	RRR	WDC
1.	Projects in 8 North-Eastern States (including Sikkim) and 2 Himalayan States (Himachal Pradesh and Uttarakhand)	90:10			
2.	Projects benefitting special area in other general category States, i.e., command under Drought Prone Area Programme (DPAP) & Desert Development Programme (DDP), Tribal area, Flood prone area, Left Wing Extremist area, Bundelkhand, Vidarbha, Marathwada and KBK districts of Odisha	60:40			
3.	Projects in general category States benefitting areas other than at (2) above	25:75	-	60:40	60:40

Further, 100% central assistance is provided to the Union Territories without legislature under SMI and RRR, whereas funding ratio for Union Territories with legislature under these components is 90 (Centre): 10 (State). 100% central assistance is provided to Union Territories of Jammu & Kashmir and Ladakh under WDC.

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